

ITEM NO.39

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 1426-1428/2014

YOGENDRA PRASAD

Appellant(s)

VERSUS

KM.SEEMA AZAD & ANR. ETC.ETC.

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 14/12/2015 These appeals were called on for hearing today.

For Appellant(s)

Ms. Chandan Ramamurthi,Adv.

For Respondent(s)

Mr.Ajay Singh,Adv.

Mr. Samir Ali Khan,Adv.

Mr. Vivek Singh,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the parties have failed to file the additional documents within the period stipulated in the order dated 01.10.2015 of this Court. Viewed in that context, the matter shall be processed for listing before the Hon'ble Court on its own turn.

(M V RAMESH)
Registrar

SB